

Dr. Aditi Choudhary

D.H.J.S.

Director (Academics)
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DELHI JUDICIAL ACADEMY

(High Court of Delhi)
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No. DIA/Tq/JO-03/Orientation/Sexual Harassment/1618/2023/305

17th January, 2023

To

1. The Ld. Principal District & Sessions Judge, HQs, Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, New Delhi, PIC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Bahini
8. The Ld. Principal District & Sessions Judge, South-West, Dwarka
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, Shohdun, GKD
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, West, THC

Subj: Orientation Programme on Provisions of Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 & Procedure for Disciplinary Inquiry for Chairperson & Members of Internal Committee in District Courts, OICs (Vigilance) & Members of Vigilance Committee in District Courts.

Respected Sir/Madam,

As per the approved Training Calendar - 2023, the Delhi Judicial Academy shall be conducting the 'Orientation Programme on Provisions of Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 & Procedure for Disciplinary Inquiry for Chairperson & Members of Internal Committee in District Courts, OICs (Vigilance) & Members of Vigilance Committee in District Courts' on 03rd February, 2023, at Delhi Judicial Academy.

The proposed nomination list of Judicial Officers and other members of the Internal Committees for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme is enclosed herewith as Annexure 'B'.

It is requested that nominated Judicial Officers and other members of Committees posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 03rd February, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

6226 - 325

18 JAN 2023

No. _____/JO/Tq/Gaz./2023

Dated, Delhi the _____

As directed copy of letter bearing no. DJA/Tq/JO-03/Orientation/Sexual Harassment/1618/2023/305 dated 17.01.23 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District & Members of Internal Committee, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

Rakesh Pandit
(Rakesh Pandit)

Additional District Judge - 09

Link Office Tis Hazari Court, Delhi

**Proposed nomination list of
Orientation Programme on Provisions of Sexual Harassment of Women at Workplace
(Prevention, Prohibition & Redressal) Act, 2013 & Procedure for Disciplinary Inquiry
for
Chairperson & Members of Internal Committee in District Courts, OICs (Vigilance) &
Members of Vigilance Committee in District Courts
on
03 February, 2023**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
2	Mr. Tarun Sahrawat	PO MACT		Shahdara	KKD
3	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
4	Ms. Bhagwani Sharma	ASJ (POCSO)	1	Shahdara	KKD
5	Mr. Devender Kumar	Judge, Family Court	1	Shahdara	KKD
6	Ms. Isra Znidi	MM (Mahila Court)	2	Shahdara	KKD
7	Ms. Savita Rao	District Judge (Commercial Court)	4	Shahdara	KKD
8	Mr. Arvind Bansal	ASJ	5	Shahdara	KKD
9	Ms. Prigya Gupta	ACJ-cum-CCJ-cum-ARC		Shahdara	KKD
10	Mr. Animesh Bhaskar Mani Tripathi	MM	3	Shahdara	KKD
11	Ms. Chakita Srivastava	MM	1	Shahdara	KKD
12	Ms. L. Sita	Founder President, SAIRASS			
13	Ms. Vrinda Kumari	ASJ	2	South	Saket
14	Ms. Rajat Goval	JSCC-cum-ASCI-cum-GJ		South	Saket
15	Ms. Deeksha Madann	MM (Mahila Court)	1	South	Saket
16	Mr. Prem Kr. Barthwal	District Judge (Commercial Court)	1	South	Saket
17	Mr. Amit Bansal	ASJ (POCSO)	1	South	Saket
18	Mr. Harish Kumar	Judge, Family Court		New Delhi	PHC
19	Mr. Sandeep Gary	Judge In-charge, Mediation Centre		New Delhi	PHC
20	Ms. Sheetal Chaudhary Pradhan	SCJ-cum-RC		New Delhi	PHC
21	Ms. Swati Gupta-I	ACJ-cum-CCJ-cum-ARC		New Delhi	PHC
22	Ms. Anu Aggarwal	ASJ	7	New Delhi	PHC
23	Ms. Swati Sharma	ACMM	2	New Delhi	PHC
24	Ms. Shivangi Vyas	MM (Mahila Court)	2	New Delhi	PHC
25	Ms. Hemani Malhotra	District Judge (Commercial Court)	2	West	THC
26	Mr. Vishal Singh	ADJ	3	West	THC
27	Ms. Shivali Sharma	ASJ	3	West	THC
28	Mr. Manish Khurana	ASJ	4	West	THC
29	Mr. Sved Zishan Ali Warsi	ADJ	5	West	THC
30	Mr. Kapil Kumar	CMM		West	THC
31	Mr. Rakesh Sval	District Judge (Commercial Court)	3	South-West	Dwarka
32	Mr. Lokesh Kr.Sharma	ASJ (Special Fast Track Court)		South-West	Dwarka
33	Mr. Gautam Manan	ASJ	2	South-West	Dwarka
34	Ms. Rekha	PO MACT	1	South-West	Dwarka
35	Dr. Jagminder Singh	ASJ	3	South-West	Dwarka
36	Ms. Manu Goel Kharb	ASJ (FTSC) (POCSO)	2	South-West	Dwarka
37	Ms. Rekha	PO MACT	1	South-West	Dwarka
38	Ms. Archana Beniwal	CMM		South-West	Dwarka
39	Ms. Anuradha Prasad	Full Time Secretary, DLSA		South-West	Dwarka

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
40	Ms. Sarbhi	MM (Mahila Court)	2	South-West	Dwarka
41	Ms. Sarla Tanwar	Advocate		South-West	Dwarka
42	Ms. Seema Veena Pandian	Sr. PA		South-West	Dwarka
43	Ms. Manjeet Yadav	JA		South-West	Dwarka
44	Mr. Gagandeep Singh	Special Judge (NDPS)		North	Rohini
45	Ms. Shivali Bansal	ADJ	3	North	Rohini
46	Ms. Shefali Sharma	ASJ	2	North	Rohini
47	Mr. Virender Singh	SCJ-cum-RC		North	Rohini
48	Ms. Nisha Saxena	District Judge (Commercial Court)	4	Central	THC
49	Mr. Dharmender Rana	Special Judge (NDPS)		Central	THC
50	Ms. Radhika Arora	Advocate / Mediator Advisor		Central	THC
51	Mr. Kamlesh Wadhwa	Sr. PA		Central	THC
52	Ms. Rohini	Sr. PA		Central	THC
53	Mr. Arvind Kumar	Special Judge (PC Act) (CBI)	10		Rouse Avenue
54	Ms. Sunena Sharma	Special Judge (PC Act) (CBI)	1		Rouse Avenue
55	Ms. Geetanjali Goel	Special Judge (PC Act) (CBI)	24		Rouse Avenue
56	Ms. Chetna Singh	ADJ	6	South-East	Saket
57	Ms. Shriya Agrawal	JSCC-cum-ASCI-cum-GJ		South-East	Saket
58	Mr. Snehil Sharma	MM	8	South-East	Saket
59	Mr. Arun Sukhija	ASJ	3	East	KKD
60	Mr. Hasan Anzar	ASJ (POCSO)	6	East	KKD
61	Mr. Raiesh Kumar	ADJ	3	East	KKD
62	Mr. Vinod Joshi	MM	2	East	KKD
63	Ms. Sarabhi Sharma Vats	ASJ (Special Fast Track Court)		East	KKD
64	Mr. Mayank Mittal	ACJ-cum-CCJ-cum-ARC		East	KKD
65	Ms. Anuja Saxena	Advocate / Mediator		East	KKD
66	Ms. Rajeshwari	SJA/In-charge, Judicial Branch		East	KKD
67	Ms. Pratibha Bhati	JA/R & I Section		East	KKD
68	Ms. Mona Tardi Kerketta	ADJ	1	North-East	KKD
69	Mr. Shirish Aggarwal	CMM		North-East	KKD
70	Ms. Vasundhara Azad	ACJ-cum-CCJ-cum-ARC		North-East	KKD
71	Ms. Neeru Jaggi	SJA		North-East	KKD
72	Ms. Rajinder Kaur	Counsellor, SOFIA NFO		North-East	KKD
73	Mr. Pulastya Pramaahala	ASJ	3	North-East	KKD
74	Ms. Seema Maini	Principal Judge, Family Courts		North-West	Rohini
75	Mr. Anil Kr. Sisodia	Judge In-charge, Mediation Centre		North-West	Rohini
76	Ms. Pooja Aggarwal	ASJ (FTSC) (POCSO)		North-West	Rohini
77	Mr. Rajinder Kumar	ADJ	2	North-West	Rohini
78	Ms. Mansi Malik	MM	3	North-West	Rohini
79	Mr. Rohit Gulia	CMM		North-West	Rohini
80	Ms. Deepika Singh	SCJ-cum-RC		North-West	Rohini
81	Ms. Surinder Kaur	Advocate / Mediator Advisor		North-West	Rohini
82	Ms. Rajni Grover	SJA		North-West	Rohini

DELHI JUDICIAL ACADEMY

Programme Name & Code: Orientation Programme on Provisions of The Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 & Procedure for Disciplinary Inquiry [DJA/JO-03/2023]
Duration, Date & Day: One (1) Day on 3rd February, 2023 (Friday)
Participants: Chairperson & Members of Internal Committee in District Courts, OICs (Vigilance) & Members of Vigilance Committee in District Courts

Date & Day	10.15 am – 11.30 am	11.30 12.00 pm	12.00 pm – 01.15 pm	01.15 02.00 pm	02.00 pm – 03.15 pm	03.15 03.45 pm	03.45 pm – 05.00 pm
03.02.2023 (Friday)	<p align="center">Session-I</p> <p align="center">Demystifying Basic Statutory Provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013</p> <ul style="list-style-type: none"> • Basic definitions • Filing of complaint <ul style="list-style-type: none"> o Format o Procedure • Conciliation before inquiry • Submission of annual reports 	T E A B R E A K	<p align="center">Session-II</p> <p align="center">Inquiry under the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013</p> <ul style="list-style-type: none"> • Nature • Procedure • Powers of Internal Committee <ul style="list-style-type: none"> o During pendency of inquiry <ul style="list-style-type: none"> ▪ Transfer or leave ▪ Publication o On conclusion of inquiry <ul style="list-style-type: none"> ▪ Filing of report ▪ Malicious complaint ▪ False evidence ▪ Compensation 	L U N C H B R E A K	<p align="center">Session-III</p> <p align="center">Departmental Inquiry</p> <ul style="list-style-type: none"> • Authority <ul style="list-style-type: none"> o For sexual harassment complaints o For other complaints • Inquiry procedure • Necessity & relevance of fact-finding inquiry • Powers of Inquiring Authority 	T E A B R E A K	<p align="center">Session-IV</p> <p align="center">Conclusion of Inquiry</p> <ul style="list-style-type: none"> • Punishments • Appeals • Other related issues & challenges